

**Central Administrative Tribunal
Principal Bench**



**OA No.251/2021
MA No.291/2021**

New Delhi, this the 18th day of March, 2021

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Purshottam Prakash Gautam,
S/o Sh. A.P. Gautam,
Working as Ad-hoc Head Master,
Nigam Pratibha Vidyalaya,
Keshav Puram Zone, Kamla Nagar,
Double Storey, Delhi-110007.

Resident of:-

49/15, MCD Flats, Bunglow Road,
Kamla Nagar, Delhi-110007.
Aged about 54 years

2. Rajni Gulati,
W/o Sh. Sushil Kumar Gulati,
Working as Ad-hoc Head Mistress
Keshav Puram Zone,
Nigam Pratibha Vidyalaya,
Roop Nagar, Delhi-110007.

Resident of :-
3/40 Roop Nagar, Delhi-110007
Aged about 56 years

3. Anju Sareen,
W/o Sh. Sanjay Sareen
Working as Ad-hoc Head Mistress
Karol Bagh Zone,
MCD School, E Block Naraina,
New Delhi-110028

Resident of:-
G-175, Naraina Vihar, Delhi-110028.
Aged about 54 years



4. Sadhana Goel,
W/o Sh. Pradeep Goel,
Working as Ad-hoc Head Mistress
Karol Bagh Zone
Naraina Village-II (Boys)
New Delhi-110028.

Resident of :-

E-165 Naraina Vihar,
Village, New Delhi-110028.
Aged about 52 years

5. Rajni Bhatia,
W/o Sh. Sanjiv Bhatia,
Working as Ad-hoc Head Mistress,
Karol Bagh Zone,
New Delhi.

Resident of :-

193, G.F.D.D.A. Site-1,
New Rajinder Nagar,
New Delhi-110060.
Aged about 51 years

6. Sunita Kumari Manocha,
W/o Sh. Sandeep Manocha,
Working as Ad-hoc Head Mistress
MCD School, Budh Vihar-I,
Rohini, Delhi

Resident of :-

C-214, Divya Jyoti Apartment,
Sector-19, Rohini, Delhi
Aged about 56 years.

...Applicants

(By Advocate : Shri Jatin Parashar for Shri Ajesh Luthra)

Versus

1. North Delhi Municipal Corporation,
Through its Commissioner,
4th Floor, Dr. S.P. Mukherjee
Civic Centre, Jawahar Lal Nehru Marg,
New Delhi-110002.



2. Director of Education,
North Delhi Municipal Corporation,
Educational Department (HQ),
15th Floor, Dr. S.P. Mukherjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002.
3. The Deputy Director Education (Admn.)
North Delhi Municipal Corporation,
Education Department (HQ)
15th Floor, Dr. S.P. Mukherjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002.
4. The Director,
Directorate of Education,
(GNCT of Delhi)
Old Secretariat,
Delhi-110054.

...Respondents

(By Advocate : Ms. Esha Mazumdar and Shri D.S. Mahendru)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy:

The applicants are working as Assistant Teachers in the Municipal Corporation of Delhi (MCD). The next promotion is to the post of Trained Graduate Teacher (TGT) and that is processed by the Govt. of National Capital Territory of Delhi (GNCTD). They contend that the GNCTD invited applications but their applications are



not being forwarded by the Municipal Corporation. It is also stated that through Email dated 18.01.2021, their applications were rejected. Hence they filed this OA with a prayer to direct the respondents to consider their cases for promotion to TGT.

2. The OA was listed earlier and the learned counsel for the respondents was directed to obtain instructions. Today, it is reported that the applications of the applicants were received on 05.02.2021 and were forwarded to GNCTD. It is also stated that the applicants were considered along with other eligible candidates.

3. We heard Shri Jatin Parashar for Shri Ajesh Luthra, learned counsel for the applicants and Ms. Esha Mazumdar and Shri D.S. Mahendru, learned counsel for the respondents.

4. The only grievance of the applicants was about the refusal on the part of the respondents to receive their applications for promotion. During the pendency of the OA, the respondents have received the applications and have forwarded the same to the GNCTD. With this, the

grievance of the applicants stood redressed. The OA is, accordingly, closed. There shall be no order as to costs.

Pending MA No.291/2021 shall stand disposed of.



(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lg/rk